

अस्थायी सरकारी कर्मचारी

३५७. श्री वाचक : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार के अन्तर्गत इस समय कितने अस्थायी कर्मचारी काम कर रहे हैं तथा उनका कार्यकाल कितना है;

(ख) क्या सरकार उन्हें स्थायी बनाने का विचार कर रही है; और

(ग) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (जी बातार) : (क) सूचना एकत्र की जा रही है और यथासमय में वह सभा-मटल पर रख दी जायेगी। [वैश्वेदे परिशिष्ट ३, अनुबन्ध संख्या ७२]

(ख) तथा (ग). सरकार की यह नीति है कि दीर्घकाल तक चलने वाले जो बहुत से पद हैं उनको स्थायी बना दिया जाये। इस से सम्बन्धित आदेशों का सारांश परिशिष्ट में दिया हुआ है। ऐसे स्थायी घोषित किये जाने वाले पदों का स्थायीकरण उनकी सविस, ग्रैंड या पद के नियमों के अनुसार होता है।

Profits of Limited Companies

358. Shri V. P. Nayar: Will the Minister of Finance be pleased to state:

(a) the total profits earned by limited companies, (public and private to be shown separately) during the year 1955-56; and

(b) their total assets and liabilities for the above year?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The information is not readily available. Its collection will involve the examination of the annual accounts of nearly 30,000 companies, two thirds of the number being private companies which will be filing balance sheets for the first time with the Registrars of Companies only hereafter, and entail time and labour which would not be worthwhile.

Private Limited Companies

359. Shri V. P. Nayar: Will the Minister of Finance be pleased to state:

(a) the number of private limited companies in India at present;

(b) the total share capital of these companies and their assets;

(c) the total number of private limited companies with exclusively foreign Capital; and

(d) the number of private limited companies with 51 per cent. shares held by foreigners?

The Minister of Finance (Shri T. T. Krishnamachari): (a) 20,308 private limited companies are at work as on 31st March, 1957.

(b) The total paid-up capital of these companies is Rs. 334 crores. The information relating to their total assets is not available.

(c) and (d). The information is not available.

Foreign Companies

390. Shri V. P. Nayar: Will the Minister of Finance be pleased to state:

(a) the profits earned in India by foreign companies during the last five years; and

(b) the amount remitted abroad during the year 1956-57?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Government have no information.

(b) Rs. 27.44 crores.

Profits of Steel Industry

391. Shri V. P. Nayar: Will the Minister to Steel, Mines and Fuel be pleased to lay on the Table a statement showing:

(a) the total profits earned by the Iron and Steel Industry of India in the year 1951-52 to 1956-57: